

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1368/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017


NAME OF THE PARTIES: The Karad Urban Corporation Bank Ltd.
V/s.
Khandoba Prasanna Sakhar Karkhana Ltd.

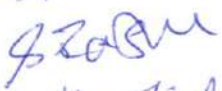
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Uday Kulkarni	C.A.	
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2	Sunil Sonawale	Br Manager A.S.	
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3	Shifali Tanna	CS & C.A	
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4.	Raghunath Sarangapani	(on behalf of Khandoba Prasanna Sakhar Karkhana Limited)	
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Application filed v/s 10 of I&BC

CP: 1410

ORDER

C.P. No. 1368/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. One more Application C.P. No. 1410/2017 is filed by the Respondent.
3. Both the Applications should be heard together. Adjourned to **02.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
16.10.2017

Sd/-

M.K. Shrawat
Member (Judicial)